

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 24(ND)2016
CA NO.

CORAM:

PRESENT: SH. R.VARADHARAJAN
Hon'ble Member (J)

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2016

NAME OF THE COMPANY:

Vikrant Puri

Vs.

M/s. Southend Infrastrucute Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

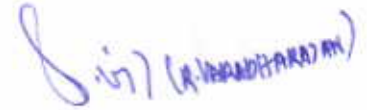
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAMESH SINGH	ADV.	PETITIONER.	Ruchika Daria
2.	A.T. PATRA.	"		
3.	GAUTAM KHAITAN	"		
4.	NIPUN MALHOTRA	"		
5.	RUCHIKA DARIRA	"		
6.	ASHISH AGGARWAL	Adv	Resp No. 6 to 11 resp No. 6 to 11	Hkane
7.	HARLEEN KAUR	Adv		
8.	KRISHNENDU DATTA	Adv.	Respondents No. 1-5.	Sanjana Saddy
9.	SANJANA SADDY			
10.	KAUSHIJBH SMHA, Adv.		Respondent-12	

P.T.O.

ORDER

Petition mentioned.

Respondent No.12 states that he is not opposing the application. However, Respondent No.1 to 5 and 6 to 11 state that they are opposed to the maintainability of the application itself. Place the matter before the Principal Bench on 26.07.2016 at 2.00 PM.



[R. VARDHARAJAN]
MEMBER(J)



[S.K. MOHAPATRA]
MEMBER(T)

Date:20.07.2017
[ravi]